

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.03.2022 (TUESDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 257 of 2022 in Competition App. (AT) No. 18 of 2021 (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 41 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. VSS Clean Technologies Pvt. Ltd. (Through its Directors) Vatika Professional Point & Ors.	Bhakti Pasrija	
3.	Competition App. (AT) No. 11 of 2022	Nishant Bhutada Vs. Vs. Competition Commission of India & Ors.	Harpreet S. Gupta	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 139-141 of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd. Now Known as Dalmia DSP Ltd.	Vijay Joshi	Shipra Choudhry
5.	Comp. App. (AT) (Ins) No. 547 of 2021	Vinay Jain Vs. IIFL Finance Ltd. & Anr. With	Bal Kishan	Suresh Dutt Dobha Nirmal Goenka-R1 Abhishek Anand-R2
6.	Comp. App. (AT) (Ins) No. 626 of 2021	AVJ Heightss Apartment Owners Association Vs. India Infoline Finance Ltd. & Anr.	Shashank Agarwal	Abhishek Anand-R2

7.	Competition App. (AT) No. 16 of 2021	Pawan Jagetia Vs. Competition Commission of India & Ors.	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5
8.	Competition App. (AT) No. 20 of 2021	Manoj K. Sheth Vs. The Secretary Competition Commission of India & Anr.	Udian Sharma	Shama Nargis-R1 Manika Brar Anuj Berry Shiv Johar-R2
9.	Competition App. (AT) No. 21 of 2021	Sovan Roy Director General, All India Brewers' Association Vs. Competition Commission of India	Subodh P. Deo	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor Ishani Banerjee Shama Nargis
10.	Competition App. (AT) No. 22 of 2021	All India Brewers' Association Vs. Competition Commission of India	Subodh P. Deo	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Sonam Mathur Nisha K Uberoi-R2 Atryee Sarkar-R5
11.	Competition App. (AT) No. 23 of 2021	United Breweries Ltd. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Afreen Abbassi-R4 Subodh P Deo-R5
12.	Competition App. (AT) No. 24 of 2021	Perry Goes Vs. Competition Commission of India & Ors.	Sahil Khanna	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Rahat Dhawan-R6 Atryee Sarkar-R4
13.	Competition App. (AT) No. 25 of 2021	Shekhar Ramamurthy Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
14.	Competition App. (AT) No. 26 of 2021	Kiran Kumar Vs. Competition Commission of India & Ors.	Abhay Joshi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
15.	Competition App. (AT) No. 27 of 2021	Kalyan Ganguly Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4

For Hearing

16.	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	Ishaan Patkar Arnav Narain
17.	Comp. App. (AT) (Ins) No. 216 of 2021	Satya Prakash & Ors. Vs. Bhusan Power & Steel Ltd. Through Monitoring Agency & Anr.	Rakesh Kumar	Charu Bansal Prabha Simran Kaur- R1
18.	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	Swapnil Gupta	Akshay Sharma-R1 Prachi Johri-R2 Atul Kumar Kansal- RP
19.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
20.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R1), Sridhar Potaraj (R2), ML Lohaty(R4 to R6)
21.	Competition App. (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar-R2 -15 Vaijayant Paliwal- R16
22.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

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By order of Hon'ble Chairperson
-sd/-
Registrar